

20/3/1997

Hon'ble Mr. T.L. Verma, J.M.

This case has been placed before
bench on being mentioned.

Misc. application no. 1169/97 has
been filed on behalf of the applicant for
permission to withdraw the case. In view of
the submission made prayer to withdraw the
application is allowed and the same is dismissed
as withdrawn.

J.M.

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